

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3483

ANSWERED ON:29.07.2009

BREAST FEEDING

Reddy Shri Anantha Venkatarami

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to ban the baby-foods and other substitutes for mother`s milk to spread the message of breast feeding;
- (b) if so, the details thereof;
- (c) whether the Government has any details of death of children due to not propagating the habit of breast feeding by Indian women; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a) As per the information received from Ministry of Women and Child Development, the Government has so far not banned the baby food and other substitutes. However, Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Act 1992, as amended in year 2003, protects breast feeding from commercial influence and promotes it.
- (b) The question does not arise.
- (c) Details in this regard are not available.
- (d) The question does not arise.